## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 406/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

NAME OF THE PARTIES: M/s. Gillette Diversified Operations Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. MR. SIMIL PURDHIT ADVOCATES, 1/6
Cycil Amarchand
MR. TAPAN DESHPANDE Margaldas, Advocates for the
Ocates for the
Petitioner Co.

**ORDER** 

CSP 396/230-232/NCLT/MB/MAH/2017 CSP 397/230-232/NCLT/MB/MAH/2017 CSP 398/230-232/NCLT/MB/MAH/2017 CSP 406/230-232/NCLT/MB/MAH/2017 CSP 408/230-232/NCLT/MB/MAH/2017

Company Petitioners are allowed, vide separate order.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)